

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-149
ANSWERED ON- 02/02/2024

DECLINE IN EXPORT OF TEXTILE

149. DR. M. THAMBIDURAI:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that there has been steady decline in the exports of textile;
- (b) if so, the details thereof, during the last four years, year-wise;
- (c) measures being taken by Government to check the decline in Indian textile exports;
- (d) whether the Indian textile industry is currently incurring loss due to this;
- (e) if so, the details thereof; and
- (f) steps taken by Government to promote export of textiles?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (b): Details of textiles & apparel (T&A) (including handicrafts) exports during the last four years are as follows:

(Value in USD Mn)

	2019-20	2020-21	2021-22	2022-23
Total Textiles & Apparel (T&A)	33,379	29,877	42,347	34,997
Handicrafts	1,798	1,708	2,088	1,689
Total T&A including Handicrafts	35,177	31,585	44,435	36,686

Source: DGCI&S, values are rounded off.

(c) to (f): Government is implementing various schemes viz, Pradhan Mantri Mega Integrated Textile Region and Apparel (PM MITRA), SAMARTH (Scheme for Capacity Building in Textile Sector), Silk Samagra, National Handloom Development Programme, National Handicraft Development Programme, Integrated Wool Development Programme (IWDP), National Technical Textile Mission (NTTM), Scheme for Integrated Textile Parks (SITP) etc. catering exclusively for development of textile sector in the country. Further, Government is promoting production of MMF Apparel, MMF Fabrics and Products of Technical Textiles in the country through Production Linked Incentive (PLI) Scheme for Textiles.

In order to increase the export potential, India has so far signed 13 Free Trade Agreements including recently concluded agreement with UAE and Australia; and 6 Preferential Trade Agreements with various trading partners. In order to boost export of textiles products, Government is implementing scheme for Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

In addition, Government provides financial support under Market Access Initiative Scheme to various Export Promotion Councils and Trade Bodies engaged in promotion and branding of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc. at national and international levels. Ministry is also supporting Export Promotion Councils/Associations in organizing a Global Mega Textile Event i.e. BHARAT TEX 2024 in February, 2024 to showcase the strength of the Indian textiles value chain, highlighting the latest progress/ innovations in textile & fashion Industry and positioning India as the most preferred destination for sourcing and investment in textile sector.

Ministry of Textiles does not maintain data of losses to the Indian textile industry.
